

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:3875

ANSWERED ON:22.12.2015

All India Council for Sports

Ninama Shri Manshankar

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

(a) whether there is any hope of improvement in the working of the Ministry of Youth Affairs and Sports with the constitution of "All India Council for Sports" and if so, the details thereof;

(b) the composition of administrative set up to run the said council; and

(c) the procedure to be followed for appointment of members of the advisory committee of this council?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS AND SPORTS  
(SHRI SARBANANDA SONOWAL)

(a): The Government of India has recently constituted All India Council of Sports (AICS) headed by Prof V.K. Malhotra as its President in the rank of Minister of State. The Council is an advisory body for the Ministry of Youth Affairs and Sports. The salient aims & objectives of the Council are as follows:

. popularising sports amongst the youth as a way of life;

? . increasing outreach of sports to rural and tribal areas, and areas affected by Left Wing Extremism (LWE), North East and Jammu & Kashmir;

? . matters relating to promotion of inclusiveness in sports with special focus on women, differently-abled, tribals, etc.;

? . preventing drug abuse in sports, fraud of age and sexual harassment of women in sports;

?

. early identification of sports talent and nurturing of the identified talent; and

?

. integration of sports in educational curriculum in schools, colleges and universities.

It is expected that advice of the council will help the Ministry of Youth Affairs & Sports make better policies and programmes for promotion of sports.

(b): Following is the composition of the Council:

<pre> 1

President (in the rank of Minister of State)

Prof. V.K. Malhotra

2

4 Members of Parliament

Shri Sachin Tendulkar, MP (Rajya Sabha)

(other 3 members will be nominated in due course)

3

2 Presidents / Secretary Generals of National Sports Federations

Will be nominated in due course

4

4 Former Eminent sportspersons of different sports disciplines

(i) Smt. P.T. Usha (Athletics)

(ii) Shri Limba Ram (Archery)

(iii) Ms. N. Kunjarani Devi (Weightlifting)

(iv) Shri I.M. Vijayan (Football)

5

2 Eminent Coaches of different sports disciplines

(i) Shri P. Gopichand (Badminton)

(ii) Shri Baichung Bhutia (Football)

6

3 Sports Experts (viz. Experts in Sports Law, Sports Science, Sports Medicine, Skill Development in Sports, Sports Journalism, etc.)

(i) Shri Uday Shankar, CEO Star India

(ii) Shri Vishwanathan Anand (Chess)

(iii) 3rd member will be nominated in due course

7

1 Sports Administrator (having experience of managing sports academies, sports promotion boards, sports institutes, professors / Head of Departments of Physical Education of Universities and Sports Universities and Colleges of Physical Education)

Shri Sandeep Pradhan, IRS, Director General, Sports Authority of Gujarat

8

1 Representative of corporate bodies and industry chambers

Will be nominated in due course

9

1 Representative of non-governmental organizations engaged in sports for development and peace

Will be nominated in due course

10

President / Secretary General, Indian Olympic Association – Ex-officio

Ex-Officio

11

2 Secretaries of Sports Departments of State Governments - Ex-Officio (on rotation basis)

(i) Secretary (Sports), Government of Madhya Pradesh

(ii) Secretary (Sports), Government of Assam

12

Secretary, Department of Sports, Government of India – Ex-Officio

Ex-Officio

13

Director General, Sports Authority of India - Ex-Officio

Ex-Officio

14

Director General, National Anti Doping Agency (NADA) - Ex-Officio

Ex-Officio

15

Vice Chancellor, Lakshmi Bai National Institute of Physical Education (LNPE) - Ex-Officio

Ex-Officio

16

Joint Secretary, Department of Sports - Ex-Officio

Ex-Officio

17

Secretary, Sports Authority of India – Member Secretary - Ex-Officio

Ex-Officio Member Secretary

</pre>

(c): As per the notification constituting the Council, appointment of the President and members of the Council other than ex-officio members are to be made by the Government. There is no advisory committee of the Council.

\*\*\*